

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 114  
CP(IB) 233 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

TCl Express Ltd

V/s

Infibeam Logistics Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..06/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor

: Ms. Rituraj Meena/Mr. Mandeep Singh

For the Corporate Debtor.

: Mr. Aditya Pandya

**ORDER**

We direct parties to upload pleading and submission on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 17.08.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

SK

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)